



DIRECTORATE OF INFORMATION & PUBLIC RELATIONS

Government of Mizoram

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MANDATORY RECORDING OF DETAILS OF DIRVERS AND HANDYMEN ENTERING MIZORAM

No.37/2020-2021

Aizawl, the 21st April 2020: With the issue of Order No.B.13021/101/202-DMR/Pt.V dated 16.04.2020 by Disaster Management & Rehabilitation Department and the Lockdown measures and guidelines appended thereto, the practice of issue of inter-state movement permits for essential commodities is now scrapped. But the central idea of recording the details of the drivers and handyman of all vehicles entering Mizoram still holds paramount importance in order to facilitate subsequent tracing, if and when necessary. In this connection, Home Department is introducing an online application for registering all goods vehicles carrying essential as well as non-essential commodities, shortly. Till such time the online application is launched, the following procedure for recording the movement of vehicles, along with the respective drivers and handyman, may be followed scrupulously:

1. All vehicles carrying essential commodities shall be allowed to enter Mizoram subject to the following conditions:

The driver and handyman should clear the compulsory medical screening.

A declaration by the driver and handyman shall be obtained in the prescribed format annexed hereto at the entry points/check gates at Vairengte and Bairabi. The designated officers/magistrates shall prepare a daily compilation of such declarations and submit a report to the Secretary, Home Department by 10:00 AM of the following day.

2. In case of non-essential commodities, application in the format appended herewith shall be submitted by all works departments/PSUs/construction companies/agents/ distributors/transporters to Home Department. The details of vehicles, drivers & handyman of this category entering the State may also be recorded as per the procedure mentioned at 1(b) above.

SELF DECLARATION BY DRIVER & HANDYMAN OF ALL VEHICLES

1. Motor-ah hian driver leh handyman bak tumah kan chuang lo.
2. (Mizoram atanga bungraw phur tura driver leh handyman kal te tan bik) A tul chuan Sorkar quarantine centre ah hun bituk chhung awm ka in huam a. Bungraw thiar hna kan thawh chhung leh Sorkar quarantine centre-a kan awm chhung chuan chhungte leh midang kan tlawhpawh lovang.
3. Kawng laka khua-ah te kan chawl lovang. Loh theih loha kan chawl anih pawhin midang te nen inchiahpiah lo thei ang berin kan awm ang.
4. Face mask leh mahni in vawnfai chungchangah Sorkar thupek kan zawm ang.
5. Medical screening pal tlanga Mizoram-a lut kan ni e.
6. Bungrua kan dahna tur neitu dawr leh _____ khua:
7. Motor registration No. _____ Driving license No _____
8. Kan bungraw phurh leh kan phurh zat:

SI No	Item	Quantity

Driver**Handyman**

Signature : _____

Signature : _____

Hming : _____

Hming : _____

Address : _____

Address : _____

Pin : _____

Pin : _____

Mobile No. : _____

Mobile No. : _____

APPLICATION FOR INTER-STATE MOVEMENT OF NON-ESSENTIAL GOODS

1	Name & address of consignee		
2	Mobile/Contact No.		
3	Name of Driver & contact no.		
4	Name of Handyman & contact no.		
5	Vehicle Registration No.		
6	Origin station with date		
7	Destination & route		
		Item	Quantity
8	Items to be collected		
9	GST Registration No. of the consignee		
10	Signature of applicant with full name & date		
11	Whatsapp No. for communication		

Written by: Malsawmsanga, MIS, Deputy Director (https://dipr.mizoram.gov.in/posts?author_user_id=33)Dated: 21st Apr 20 1:04 PM<< **PREVIOUS** (</post/12-kolasib-venglai-yma-members-donates-blood>)**NEXT** >> (</post/kolasib-venglai-yma-members-donates-blood>)